

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 188 OF 2019 &  
IA NO. 980 of 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**Indian Railways**

**Versus**

**Tamil Nadu Electricity Board Limited & Ors.**

**... Appellant(s)**

**... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **05.12.2019**.

mk

**(Court Master)**